

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2161

ANSWERED ON:06.12.2006

PUBLIC SERVICES BILL

Singh Shri Rajiv Ranjan (Lalan);Suman Shri Ramji Lal

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether there is a need for large scale reforms in the administrative set up of the country;
- (b) if so, the reaction of the Government in this regard;
- (c) whether a draft for Public Services Bill 2006 has been prepared for this purpose;
- (d) if so, the details thereof; and
- (e) the time by which the above draft is likely to be approved by the Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): The Government has constituted on 31.8.2005, the second Administrative Reforms Commission (ARC) to prepare a detailed blueprint for revamping the public administration system.

(c), (d) & (e): A draft Public Service Bill has been prepared for dealing with all aspects of Public Services. Consultations are presently being held on the draft Bill with the State Governments, various service associations and other stakeholders. No timeframe can, therefore, be fixed at this stage for the enactment of the Public Service Bill.